

The High Court of Kerala

Kochi- 682 031
Dated- 14.7.2017

Proceedings

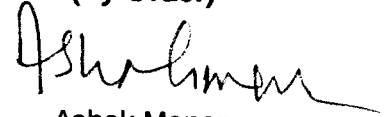
High Court establishment- Filling up of vacancy in the category of Deputy Registrar, High Court on temporary basis- orders issued.

Read : 1. Rule 21 of the Kerala High Court Service Rules, 2007.
2. High Court proceedings No.A6-35376/2017 dated 11.7.2017.

Order No.A5-42149/2016

Sri.V.Sudhakaran, Assistant Registrar(H.G), High Court on temporary basis in the scale of pay of Rs.68700-110400 is promoted as Deputy Registrar, High Court in the scale of pay of Rs.77400-115200 on temporary basis as per the rule read (1) above vice Sri.P.Sreedhar, Deputy Registrar relieved from the High Court service to take up appointment as the Secretary, High Court Legal Services Committee on deputation basis, as per the High Court proceedings read (2) above. Sri.V.Sudhakaran will hand over the charge of Assistant Registrar(H.G) to Smt.G.Rathi, Assistant Registrar(H.G) and will take charge as Deputy Registrar, High Court from Sri.T.J.Martin, Deputy Registrar, High Court forthwith.

(By Order)



Ashok Menon
Registrar General

To

The Officers concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)
The Sub Treasury Officer, Ernakulam.
The Joint Registrars, High Court
The Confidential Assistants to the Registrars, High Court
The Finance Wing, High Court.
The G (Accounts- I, II & III) Sections, High Court
The I.T. Section, High Court (**for publishing in the High Court website**)
The A1, A2, A3, A4 & A6 seats, High Court
The Administrative Records Section, High Court
The File/Stock File.